

All Communications should be addressed to
Registrar (Vigilance)
Email id: rv-hc.cg@gov.in

HIGH COURT OF CHHATTISGARH AT BILASPUR
MEMORANDUM

No. 21 /Vig./2025

Bilaspur, dated 02/01/2025

Declaration of Assets has to be called from the Judicial Officers of District Judiciary of the State of Chhattisgarh. Therefore, you are requested to submit your declaration of assets as on (31/12/2024) in **prescribed proforma** which has been enclosed herewith, to this Registry in pdf format by 28 February, 2025 through E-mail on the following E-mail address- rv-hc.cg@gov.in as well as send a hard copy of the same through registered post.

Sd/-
(Alok Kumar)
Registrar (I& E) and (Vigilance)

Endt. No. 22 /Vig./2025

Bilaspur, dated 02/01/2025

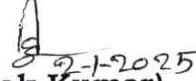
Copy forwarded to :

1. Shri Ashok Kumar Sahu, Principal Judge, Family Court, Raipur.
2. Shri Santosh Sharma, Judge, Family Court, Surajpur.
3. Shri Sudhir Kumar, Legal Advisor, Chhattisgarh Public Service Commission, Raipur.
4. Shri Ramashankar Prasad, Judge, Family Court, Kanker.
5. Shri Rajnish Shrivastava, Principal Secretary, Govt. of Chhattisgarh, Law Department, Raipur.
6. Shri Rakesh Bihari Ghore, Judge, Family Court, Jashpur.
7. Shri Bhisma Prasad Pandey, Legal Advisor to Governor, Governor's Secretariat, Raipur.
8. Smt. Suman Ekka, Presiding Officer, State Transport Appellate Tribunal, Raipur.
9. Shri K. Vinod Kujur, Registrar General, High Court of Chhattisgarh, Bilaspur.
10. Smt. Neeta Yadav, Judge, Family Court, Korba.
11. Shri Alok Kumar (Sr.) Registrar (I.&E.) and (Vig.), High Court of Chhattisgarh, Bilaspur.
12. Shri Yogesh Pareek, Judge, Family Court, Balod.
13. Smt. Kiran Chaturvedi, Presiding Officer, C.G. State Wakf Tribunal, Raipur.
14. Smt. Vinita Warner, Judge Family Court, Rajnandgaon.
15. Smt. Girija Devi Meravi, Principal Judge, Family Court, Durg.
16. Ku. Saroj Nand Das, Judge, Family Court, Baloda-Bazar.
17. Shri Santosh Kumar Aditya, Director, Chhattisgarh State Judicial Academy, Bilaspur.

18. Shri Sanjeev Kumar Tamak, Judge, Family Court, Manendragarh.
19. Shri Khilawan Ram Rigri, Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
20. Shri Jaideep Garg, Special Judge Under SC/ST (P.A.) Act, Korba.
21. Shri Thomas Ekka, Special Judge Under SC/ST (P.A.) Act, Rajnandgaon.
22. Shri Devendra Nath Bhagat, II Additional Principal Judge, Family Court, Raipur.
23. Shri Shailesh Kumar Ketarap, Registrar, Chhattisgarh Arbitration Tribunal, Raipur.
24. Shri Prafull Kumar Sonwani, Judge, Family Court, Mahasamund.
25. Shri Rajbhan Singh, Special Judge Under SC/ST (P.A.) Act, Bilaspur.
26. Shri Omprakash Singh Chauhan, Secretary, High Court Legal Services Committee, Bilaspur.
27. Shri Liladhar Sarthi, Judge Family Court, Kawardha.
28. Shri Rajeev Kumar, Judge, Family Court, Jagdalpur.
29. Shri Rishi Kumar Burman, Chairman, Permanent Lok Adalat, Raipur.
30. Shri Suresh Joon, Judge, Family Court, Ambikapur.
31. Shri Vinod Kumar Dewangan, Judge, Family Court, Dhamtari.
32. Smt. Neelima Singh Baghel, Judge, Family Court, Bemetara.
33. Smt. Geeta Neware, Principal Judge, Family Court, Janjgir-Champa.
34. Shri Prabodh Toppo, Judge, Family Court, Raigarh.
35. Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat, Bilaspur.
36. Shri Alok Kumar (JR.), Registrar, C.G. State Consumer Disputes Redressal Commission, Raipur.
37. Ku. Ranju Rautrai, III Additional Principal Judge, Family Court, Durg.
38. Shri Pankaj Kumar Jain, Registrar (S.&A.), High Court of Chhattisgarh, Bilaspur.
39. Shri Pankaj Kumar Sinha, Special Judge Under SC/ST (P.A.) ACT, Raipur.
40. Shri Harish Kumar Awasthi, Judge, Family Court, Dantewara.
41. Shri Rajendra Kumar Verma, Additional Principal Judge, Family Court, Janjgir-Champa.
42. Shri Ajit Kumar Rajbhanu, Legal Advisor, Chhattisgarh Lok Ayog, Raipur.
43. Shri Arvind Kumar, Deputy Registrar, National Green Tribunal (On Deputation), New Delhi.
44. Smt. Kirti Lakra, Judge, Family Court, Mungeli.
45. Shri Niranjan Lal Chauhan, Principal Judge, Family Court, Bilaspur.
46. Smt. Swarnlata Toppo, I Additional Principal Judge, Family Court, Bilaspur.
47. Shri Anand Ram Dhidhi, Chairman, Permanent Lok Adalat, Durg.
48. Shri Deepak Kumar Deshlahare, Additional Secretary, Govt. of C.G., Law & Legislative Affair Department, Raipur.
49. Shri Vivek Kumar Tiwari (Sr.), I Additional Principal Judge, Family Court, Raipur.

50. Shri Pankaj Sharma, Judge, Commercial Court (District Level), Raipur.
51. Shri Manoj Kumar Singh Thakur, Special Judge Under SC/ST (P.A.) Act, Ambikapur.
52. Smt. Heemanshu Jain, I Additional Principal Judge, Family Court, Durg.
53. Shri Shahabuddin Qureshi, Additional Secretary, Govt. of Chhattisgarh, Law Department, Raipur.
54. Smt. Neeru Singh, Additional Director, C.G. State Judicial Academy, Bilaspur.
55. Shri Vivek Kumar Verma, Additional Registrar (D.E.&E.), High Court of Chhattisgarh, Bilaspur.
56. Shri Aditya Joshi, Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur.
57. Smt. Urmila Gupta, Chairman, Permanent Lok Adalat, Ambikapur.
58. Shri Anand Prakash Dixit, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur.
59. Ku. Udai Laxmi Parmar, Chairman, Permanent Lok Adalat, Jagdalpur.
60. Shri Ashok Kumar Lal, Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
61. Shri Krishn Pal Singh Bhadauriya, Deputy Secretary, Chhattisgarh Lok Ayog, Raipur.
62. Shri Agam Kumar Kashyap, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
63. Smt. Mona Chauhan, Joint Registrar, C.G. State Consumer Dispute Redressal Commission, Raipur.
64. Shri Santosh Thakur, Additional Registrar (Admn.), High Court of Chhattisgarh, Bilaspur.
65. Smt. Nidhi Sharma, Secretary, District Legal Services Authority, Bemetara.
66. Shri Ramesh Kumar Chauhan, Secretary, District Legal Services Authority, Raipur.
67. Shri Lokesh Kumar, Secretary, District Legal Services Authority, Balrampur-Ramanujganj.
68. Smt. Amrita Dinesh Mishra, Secretary, District Legal Services Authority, Baikunthpur.
69. Smt. Kanchan Lata Achala, Secretary, District Legal Services Authority, Mungeli.
70. Shri Anup Tigga, Deputy Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
71. Shri Rahul Sharma, Deputy Director, Chhattisgarh State Judicial Academy, Bilaspur.
72. Ku. Namrata Norge, Law Officer, Chhattisgarh Human Rights Commission, Raipur.

73. Shri Prashant Kumar Bhaskar, Deputy Secretary, Govt. of C.G. Law & Legislative Affairs Department, Raipur.
74. Smt. Ankita Mudaliar, Secretary, District Legal Services Authority, Raigarh.
75. Ku. Gayatri Sai, Secretary, District Legal Services Authority, Kondagaon.
76. Ku. Ankita Kashyap, Secretary, District Legal Services Authority, Jagdalpur.
77. Shri Damodar Prasad Chandra, Secretary, District Legal Services Authority, Mahasamund.
78. Shri Aashish Dahariya, Secretary, District Legal Services Authority, Durg.
79. Ku. Dolly Dhruw, Secretary, District Legal Services Authority, Surajpur.
80. Shri Rakesh Singh Sori, Secretary, District Legal Services Authority, Bilaspur.
81. Shri Rahul Kumar, Secretary, District Legal Services, Authority, Kawardha.
82. Smt. Shradha Singh Shrivastava, Deputy Secretary, Govt. of Chhattisgarh, Law Department, Raipur.
83. Shri Kranti Kumar Singh, Secretary, District Legal Services Authority, Dhamtari.
84. Ku. Dimple, Secretary, District Legal Services Authority, Korba.
85. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this memo along with prescribed proforma of declaration of assets on the official web-site of this High Court.


9-1-2025
(Alok Kumar)
Registrar (I.&E.) and (Vigilance)

PROFORMA FOR DECLARATION OF ASSETS
(As on 31/12/ 2024)

Name of Officer (In Full) :
 Date of Birth :
 Present post held :

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Movable Property (Valued above 1 lakh or 1 month's basic pay, which is less of both)				
Name of Articles				
1				

Jewellery (Lump Sum)

				Shares/Debentures
	Name of Issuing Company 1			Nos. of Shares 2
				Life Insurance Policy & Others
	Name of Issuing Company 1			Amount 2
Bank Deposits/Securities & Investments				
	Name of Bank 1	City 2		Amount 3
1) Fixed Deposits				
2) Savings Bank Accounts				
3) PPF				
4) GPF / CPS				
5) NSS				
6) Others				

Please read the instructions carefully, while submitting your declaration of assets :

- 1* Submit your declaration of assets (as on 31/12/2024) in duly signed proforma with clear mention of date of submission.
- 2* Mention approximate value and year of purchase with respect of movable properties. (only properties valued above 1 lakh or 1 month's basic pay, which is less of both). It is also directed that
- 3* Expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965. While purchasing/selling/acquiring any movable/ immovable property, receiving gifts etc. information be submitted separately to this registry under Rules of C.G. Civil Services (Conduct) Rules, 1965.

Signature & Date